

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

Date of order 31.8.99

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.

Hon'ble Mr. B.P. Singh, Administrative Member.

O.A.847/96 MANOJ KR. ROY & ORS.

O.A.848/96 BIBHUTI MAHATO & ORS.

O.A. 849/96 G. CHANDRA SEKHAR RAO & ORS.

O.A. 949/96 RAJEN BAURI & ORS.

O.A. 514/98 ANUKUL SHARMA & ORS.

- V E R S U S -

UNION OF INDIA & ORS.

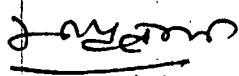
(S.E. RAILWAY)

For the applicants : Mr. B.R. Das, counsel.
Mr. B.P. Manna, counsel.

For the respondents : Mr. S. Choudhury, counsel (appearing in O.A Nos. 847/96, 848/96, 849/96, 949/96)
Mr. P. Chatterjee, counsel (appearing in O.A. No.514/98)

O R D E R

When this O.A. being No. 847/96 is taken up for hearing, it is submitted by the Id. counsel appearing for the petitioner that the identical issues are involved in all the O.As above-mentioned. Mr. Choudhury, Id. counsel has appeared for the respondents in O.A. Nos. 847/96, 848/96, 849/96 and O.A. No. 949/96 and Mr. Chatterjee, Id. counsel has also appeared for the respondents in O.A. No. 514/98. Since the issues are common so the matter should be heard together and should be governed by the common judgment. Matter is heard in part. Let the matter to appear on 16.11.99 as 'Top'.


Member (A)

a.k.c.


Vice-Chairman